@2797. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of WELFARE be pleased to state:

(a) whether it is a fact that 15-pomt programme of the Prime Minister for the welfare of the minorities requires that Selection Boards should have the representatives of the members of the minority communities;

(b) if so, the number of interviews conducted by Delhi Administration, Statutory Bodies in Delhi Administration and Government Controlled Corporations, bodies during the last one year;

(c) the number of interviews where the members of the minority communities were the member of the Board; and

(d) what action Government propose to take to remove the shortcomings, if any?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) 82

(c) 48

(d) Delhi Administration has been advised to take corrective action.

Atrocities on Harijans in Bihar

2798. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the frequent incidents of atrocities on Harijans in Bihar, culminating at least in two greesome carnages in Savantngha (Jehanabad) and Tindiha (Gaya) within a month;

(b) whether Government have conducted any independent inquiries and investigations into the repeated massacres of the Harijans in the State; and

(c) if so, the outcome thereof?

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THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The information is being collected from the State Government.

(b) The Welfare Minister personally looked into the incident in Deo, Sahiara and Bihta villages of Bhojpur District on 24th June, 1991.

(c) Relief of Rs, 8,20,000/- was provided from the Prime Minister's discretionary fund to the families.

12.00 Noon

[The Deputy Chairman in the Chair]

PAPERS LAID ON THE TABLE

Report (1987-88) of The Minorities Commission and Related Papers

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI K. RAMALA KUMARI): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(a) Tenth Annual Report of the Minorities Commission for the period from the 1st April, 1987 to 31st March, 1988, together with the action taken Memorandum thereon.

(b) An Explanatory Note on the Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 986/91 for (a), (b), (c)]

I. Report and Accounts (1990-91) of the Projects and Equipment Corporation of India limited, New Delhi and related papers. II. Report and Accounts (1990-91) of the State Trading Corporation of India Limited, New Delhi and related papers.

III. Report and Accounts (1990-91) of the Spices Trading Corporation Limited, Bangalore and related papers.

IV. Report and Accounts (1990-91) of

[RAJYA SABHA]

[@]Previously Unstarred Question 1974, transferred from the 11th December, 1991.